

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 45/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 12th September, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Balaji Amines Ltd., Balaji Tower, No. 9/1A/1 Hotgi Road, Aasara Chowk, Solapur, Maharashtra-413224	F. No. DRI/KZU/ CF/Enq-76(Int- 09)/2018 dated 23.08.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs (Export), New Custom House, Ballard Estate, Mumbai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 1 and 2 of the Table).
2.	M/s Hubergroup India Pvt. Ltd., Plot No. 808/E, Phase-II, GIDC, Vapi, Gujarat-396191.	F. No. DRI/KZU/ CF/Enq-151(Int- 09)/2018 dated 26.08.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Joint/Additional Commissioner of Customs, Custom House, Navrangpura, Ahmedabad. Joint/Additional Commissioner of Customs, Mundra PUB Building, Adani Port, Mundra, Kutch.	

3.	Sh. Vishrut Singla, Partner, M/s AYS Shipping Corporation, Room No. 57, Shivalik Tower, Focal Point, Ludhiana and Sh. Harinder Singh, G-Card Holder, M/s Bhagvati Impex (CHA), Kukreja Plaza, Office No. 305, A Wing, 3 rd Floor, Near K Star Hotel, Plot No. 46, 47, 56, Sector-11, CBD Belapur, Navi Mumbai-400614.	F. No. DRI/ LDZU/856/(Inv- 1)(Int-5)/2017 dated 01.11.2017	Joint/Additional Commissioner of Customs, Inland Container Depot, GRFL, Sahnewal, Ludhiana.	Joint/Additional Commissioner of Customs, of Inland Container Depot, GRFL, Sahnewal, Ludhiana.
			Joint/Additional Commissioner of Customs (Import), Nhava Sheva-III, Jawaharlal Nehru Custom House, Raigad.	
			Joint/Additional Commissioner of Customs (Port), Custom House, Kolkata.	

[F. No. DRI/HQ-CI/50D/CAA-37/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal/Additional Director General, DRI- Ludhiana and Kolkata with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files along with copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*